

# 34579

L-25011(13)/5/2022/NMCG  
National Mission for Clean Ganga  
Department of WR, RD&GR  
Ministry of Jal Shakti

Major Dhyanchand National Stadium  
Near India Gate, New Delhi  
Date: 01.05.2024

**Subject: - Response of the NMCG in compliance of the Order dated 21.02.2024, passed by the Hon'ble NGT the matter of OA 200/2014- M.C. Mehta vs Union of India &Ors.**

Sir,

This is with reference to the above matter before the Hon'ble NGT. The response of the NMCG in compliance of the Order dated 21.02.2024, passed by the Hon'ble NGT is attached herewith. The same may kindly be placed before the Hon'ble NGT for consideration.

This issues with the approval of the competent authority.

Encl: As above

Yours faithfully,



Anup Kumar Srivastava  
Executive Director (Tech)

To,

The Registrar,  
Hon'ble National Green Tribunal(PB), Copernicus Marg, New Delhi

**Copy for information to:**

- (1) PPS to the Secretary, DoWR, RD&GR, Ministry of Jal Shakti, Shram Shakti Bhawan, New Delhi.
- (2) PS to the DG, NMCG

L-25011(13)/5/2022NMCG

**NATIONAL MISSION FOR CLEAN GANGA**

**Response of the National Mission for Clean Ganga (NMCG) in compliance of the Order dated 21.02.2024, passed by the Hon'ble NGT in matter of OA 200/2014- M.C.Mehta Vs Union of India &Ors.**

In the aforesaid matter related to prevention, control and abatement of pollution in river Ganga and its tributaries, the Hon'ble NGT, while considering the issues/status in the State of West Bengal has *inter-alia* directed vide order dated 21.02.2024, amongst other, the District Magistrates will disclose the manner and extent of utilization of funds received from NMCG and utilization of the amount credited in ring-fenced account. The District Magistrates will also disclose the steps which have been taken for demarcation of floodplain zones of River Ganga within their districts. The requisite information in respect of all the districts under the heads and sub-heads as earlier directed the Hon'ble NGT in the order dated 24.11.2023 be filed.

2. That the Hon'ble NGT has further directed as under:

- (i) The NMCG to disclose as to what action has been taken by NMCG on the quarterly reports submitted by each of the districts in the State of West Bengal;
- (ii) NMCG is directed to carry out the performance audit of each of the district concerning the generation and treatment of waste and extent of pollution being caused by said district to River Ganga from various sources.

3. That in the above context, the following is submitted for consideration by this Hon'ble Tribunal that:

- i. As per Hon'ble NGT order dated 24.09.2020, in OA no. 673 of 2018, West Bengal State through Member Secretary, West Bengal Pollution Control Board (WBPCB) submits monthly progress report (MPR) regarding restoration of polluted river stretches as per approved action plan. MPR submitted by state contains mainly the status of sewage management (existing, under construction, under planning STPs), Industrial pollution management status (ETPs/ CETPS), solid waste management processing facilities, ground water management/ rain water harvesting, protection & management of Flood plain zones etc. As per Hon'ble NGT'S order, these reports of the State are reviewed in Central Monitoring Committee (CMC) meeting under the Chairmanship of Secretary, DoWR, RD & GR, Ministry of Jal Shakti.

- ii. In the MPR, Cumulative Sewage generation details are provided, along with STP status in the towns having existing sewage management facility or under construction/ under planning STPs.
  - iii. The gap in STP capacity is reviewed and directions are issued to the concerned state to complete the STP gap on priority. Under construction projects are reviewed for the timely completion and to address any hurdles regarding permission from various other departments.
  - iv. As per latest MPR submitted by State, the total estimated sewage generated in the state is about 2,758 MLD from urban areas against which sewage treatment facility of about 1,429.88 MLD, say 1,430 MLD capacity exists in the state including major treatment through Eastern Kolkata Wetlands (EKW). There are about 39 STPs established in the state, and details of the same are given below. This leaves effective gap of about 1,328 MLD (2,758 MLD – 1,430 MLD).
4. Based on the requirement assessed for STP/sewage infrastructure in the State (To fill the identified gap), NMCG provides financial assistance to the State for approved projects under Namami Gange. In this context, a total of 29 sewerage infrastructure projects are approved or at various stage of consideration, based on State's recommendations, aimed at creating STP capacity of 920.29 MLD and laying of approximately 988.55 km of sewerage network at an estimated cost of Rs. 4880.40 Crores.
- (i) Out of these, 11 nos. projects have been completed creating 272.67 MLD STP capacity and about 844 km network laid.
  - (ii) Apart from the above, 9 projects having 310MLD are under construction with timelines as per following details:
    - I&D and STP Maheshtala 35 MLD – March 2025
    - I&D and STP North Barrackpore 30 MLD- Oct-2025
    - I&D and STP Berhampore 3.5 MLD – Sep -24
    - I&D and STP Jangipur 13 MLD- Sep-24
    - I&D and STP Chakdah 15 MLD –Oct-25
    - I&D and STP Howrah – 65 MLD – Sep-24
    - I&D and STP Bally- 62 MLD- Sep-24
    - I&D and STP Kamarhati-Baranagar-60 MLD- Sep-24
    - I&D and STP Hoogly-Chinsurah- 26.5 MLD- Sep 2024



(iii) In addition to the above, 6 projects of 154.12 MLD sanctioned under Namami Gange are under various stages of tendering, and 3 projects of 175.50 MLD, DPR has to be revised due to change of scope.

(iv) Details of projects taken under Namami Gange is given as per:

| SI No. | District          | Name of the project  | Sanctioned Cost (Rs. In Cr.) | STP Capacity (MLD) | Sewer Network (Km) | Status    |
|--------|-------------------|--|------------------------------|--------------------|--------------------|-----------|
| 1      | Nadia             | Sewerage Scheme & STP works at Gayeshpur   | 168.67                       | 8.23               | 61                 | Completed |
| 2      | Nadia             | Sewerage Scheme & STP works at Kalyani   | 57.87                        | 21                 | 46.33              | Completed |
| 3      | North 24 Parganas | Sewerage Scheme & STP works at Bhatpara  | 228.52                       | 31                 | 125                | Completed |
| 4      | North 24 Parganas | Sewerage System & STP works at Halishahr   | 332.56                       | 16                 | 226.99             | Completed |
| 5      | South 24 Parganas | Sewerage System & STP works at Budge-Budge   | 225.45                       | 9.3                | 131.59             | Completed |
| 6      | North 24 Parganas | Sewerage System with STP at Barrackpore  | 341.68                       | 24                 | 247.14             | Completed |
| 7      | North 24 Parganas | I & D structure including Lock Gate and it's all appurtenant structures at Barrackpore Municipality, West Bengal | 0.93                         | 0                  | 0                  | Completed |
| 8      | Nadia             | I&D & treatment works at Nabadwip  | 54.30                        | 20                 | 4                  | Completed |
| 9      | North 24 Parganas | I&D and STP works at Kanchrapara   | 48.77                        | 18                 | 2.5                | Completed |
| 10     | North 24 Parganas | Rejuvenation of 7 nos. Existing STPs along with lifting station & pumping  | 65.54                        | 46.24              | 0                  | Completed |

|    |                   |   |                |               |               |  |
|----|-------------------|---|----------------|---------------|---------------|--|
|    |                   | station including sewerage network at North 24 Parganas Dist.   |                |               |               |  |
| 11 | Hooghly           | Rejuvenation of 8 nos. existing STPs along with lifting station & pumping station including sewerage network at Hooghly Dist. | 86.61          | 78.9          | 0             | Completed  |
|    |                   | <b>Total</b>  | <b>1610.90</b> | <b>272.67</b> | <b>844.55</b> |  |
| 12 | Howrah            | I&D with STP at Bally (HAM)   | 595.72         | 62            | 0             | Work in progress.<br>To be completed in Sep 2024 |
| 13 | North 24 Parganas | I&D with STP at Baranagar & Kamarhati (HAM)   |                | 60            | 9             |  |
| 14 | Howrah            | I&D with STP at Howrah (HAM)  |                | 65            | 0             |  |
| 15 | Murshidabad       | I&D with STP at Berhampore  | 51.20          | 3.5           | 5.25          | Work in progress.<br>To be completed in Sep 2024 |
| 16 | Murshidabad       | I&D with STP at Jangipur  | 68.47          | 13            | 11.38         | Work in progress.<br>To be completed in Sep 2024 |
| 17 | South 24 Parganas | I&D with STP at Maheshtala (HAM)  | 273.53         | 35            | 6.38          | Work in progress.<br>To be completed in March-25 |
| 18 | Hooghly           | I&D with STP at Hoogli-Chinsurah (HAM)  | 154.73         | 26.50         | 20            | Work in progress.<br>To be completed in Sep 2024 |
| 19 | North 24 Parganas | North Barrackpore municipality (Interception & Diversion with STP), West Bengal   | 214.78         | 38            | 10.35         | Work in progress.<br>To be completed in June-25  |
| 20 | Nadia             | I&D with STP at Chakdah   | 121.66         | 15            | 9.45          | Work in progress.<br>To be completed in June-25  |
| 21 | Kolkata           | I&D with STP at Tolly's Nullah (Adi Ganga)  | 653.67         | 25.10         | 49.50         | Under tendering                                  |
| 22 | Kolkata           | Upgradation of Keorapukur STP, 50 MLD capacity  | 67.06          | 50            | 0             | Under tendering                                  |

|    |                   |  |                |               |               |   |
|----|-------------------|--|----------------|---------------|---------------|---|
|    |                   | including 15 years O&M   |                |               |               |   |
| 23 | Kolkata           | I&D with STP at Garden Reach   | 289.02         | 65            | 0             | Under tendering                                     |
| 24 | Nadia             | I&D with STP at Krishnanagar   | 91.88          | 14            | 6.80          | Under tendering                                     |
| 25 | Hooghly           | Bansberia FSTP works   | 4.56           | 0.02          | 0             | Under tendering                                     |
| 26 | Kolkata           | Installation of New Penstock/construction of I & D structures Gates and Refurbishment of Existing Gates/I & D structures along the Bank (Eastern & Western) of Beliaghata Circular Canal | 4.23           |               |               | Under tendering                                     |
| 27 | Paschim Bardhaman | I&D works with STP, for drains falling in River Damodar, at Durgapur   | 287.53         | 80            | 11.39         | State has to revise the DPR due to change of scope. |
| 28 | Paschim Bardhaman | Detailed Project Report for I&D sewerage system & STP for Asansol & Kulti towns  | 384.96         | 95            | 4.50          |   |
| 29 | Purba Bardhaman   | Burdwan FSTP works, West Bengal  | 6.46           | 0.50          | 0             | State has to revise the DPR based on latest SOR.    |
|    |                   | <b>Grand Total</b>   | <b>4880.40</b> | <b>920.29</b> | <b>988.55</b> |   |

5. That it is submitted that as per the budgetary allocation, the National Mission for Clean Ganga (NMCG) utilizes the funds allocated for meeting expenses in connection with the discharge of its functions, objectives and purposes. The NMCG maintains due accounts and other relevant records and accordingly prepare an annual expenditure statement. The details of the funds released to the State Mission for Clean Ganga (SMCG- West Bengal) and other agencies for Projects covering Ghats and Crematoria constructions; afforestation, Rural Sanitation schemes, etc. in West Bengal, during the year 2011-12 to 2023 -24, are given in the enclosed statement as **Annexure-I**.

6. That in order to evolve a proper mechanism and methodology to carry out performance audit with regard to the generation and treatment of waste and

extant of pollution at the district level, the matter was duly considered in the National Mission for Clean Ganga (NMCG). NMCG vide D.O Letters dated 28.03.2024 from the DG, NMCG has invited attention of the Chief Secretaries of all Ganga Basin states, including the State Government of West Bengal, for the preparation of the District Ganga Plan with short and long term priorities. The Attention was specifically invited to the recent amendment in the River Ganga Authorities Order, 2016 for exploring the possibility of the reuse of the treated effluent which is conforming to the stipulated standards. A copy of the letter dated 28.03.2024 addressed to the Chief Secretary Government of West Bengal is attached herewith as **Annexure-II**.

7.The response from the State Governments/ State Mission for Clean Gangs / District Ganga Committee has thus been sought for further strengthening the process and evolving mechanism and methodology, under the Authority's Order, 2016, which underscore the preparation of Action Plan district-wise by the concerned State Government for taking remedial measures for management of river Ganga and its tributaries.



Anup Kumar Srivastava  
Executive Director(Tech)

Annexure-I

National Mission for Clean Ganga  
 Details of funds released to the State Mission for Clean Ganga (SMCG) -West Bengal and other Agencies for Projects in West Bengal during 2011-12 to 2023-24 (Rs. in cr.)

Updated up to 31 March 2024)

| Beneficiary Agencies  | Purpose/Objective  | NCRBA   |         |         |         |         | Namami Gange-I |         |         |         |         | Namami Gange-II |         |         | G.Total  |  |
|---|--|---------|---------|---------|---------|---------|----------------|---------|---------|---------|---------|-----------------|---------|---------|----------|--|
|   |  | 2011-12 | 2012-13 | 2013-14 | 2014-15 | 2015-16 | 2016-17        | 2017-18 | 2018-19 | 2019-20 | 2020-21 | 2021-22         | 2022-23 | 2023-24 |          |  |
| <b>West Bengal</b>  |  |         |         |         |         |         |                |         |         |         |         |                 |         |         |          |  |
| State Mission for Clean Ganga (SMCG)                              | Sewage Infrastructure Projects, Institutional Development, Communitation & Outreach Activities | -       | 0.60    | 48.91   | 73.85   | 122.96  | 94.62          | 123.16  | 177.17  | 67.87   | 59.57   | 65.50           | 142.67  | 92.71   | 1,069.59 |  |
| Engineering Projects (India) Limited- Chats & Crematoria Projects | Chats & Crematoria Projects  | -       | -       | -       | -       | -       | 3.00           | 5.34    | 4.82    | 1.15    | 3.79    | 1.94            | 0.39    | -       | 20.43    |  |
| State Forest Deptt.   | Afforestation  | -       | -       | -       | -       | -       | 4.63           | 7.51    | 0.50    | 1.58    | 2.60    | 6.73            | -       | 1.49    | 25.04    |  |
| Hybrid Annuity Mode (HAM) Projects                                | Sewage Infrastructure Projects   | -       | -       | -       | -       | -       | -              | -       | -       | -       | 39.10   | 60.27           | 112.46  | 56.32   | 268.15   |  |
| State Pollution Control Board                                     | Strengthening of Laboratories  | -       | -       | -       | -       | -       | -              | -       | -       | -       | -       | -               | -       | -       | -        |  |
| Sanitation Mission  | Rural Sanitation Scheme  | -       | -       | 0.60    | -       | 62.53   | 15.00          | 113.34  | 45.13   | 70.60   | 105.06  | 134.44          | 255.52  | 150.52  | 236.00   |  |
|   | Sub-Total  | -       | -       | 48.91   | 73.85   | 185.49  | 117.25         | 249.35  | 227.62  | 70.60   | 105.06  | 134.44          | 255.52  | 150.52  | 1,619.21 |  |



DO No:-L-25011(13)/5//2022-LME NMCG

Dated:28<sup>th</sup> March, 2024

I would like to draw your kind attention towards Hon'ble NGT, Principal Bench, N Delhi, in the matter of OA No. 200/2014 - M. C. Mehta Vs. Union of India & Ors. related to prevention, control and abatement of pollution of river Ganga is presently taking up matter District Ganga Committee (DGC)-wise of Ganga basin States. Last Order in the matter was issued on 21.02.2024 (copy enclosed). In this context, following points are submitted for consideration: -

2. (i) In terms of Para 26 of the River Ganga (Rejuvenation, Protection and Management) Order dated 07.10.2016, the State Ganga Committee (SGC) being nodal agency in the State has been entrusted, inter-alia, with preparation of a consolidated report of all District Ganga Committees abutting River Ganga and its tributaries. A few aspects to be captured in the report, as mentioned therein, are as under:
  - a) the status of the plans being executed and measures taken by them and any other activity relating to the health of River Ganga and its tributaries;
  - b) the quality of water in River Ganga and its tributaries in each specified District, and remedial action in respect thereof;
  - c) remedial measures taken on the complaints made to the District Ganga Committee or local authorities or other authorities;
  - d) adverse report as reported by Ganga safety auditors in each specified District; and etc.

(ii) Para 57 (1) of the Authorities Order underscore the preparation of Plan district-wise for submission to NMCG for its approval. Sub-Para (2) of this Para further elaborates action (s) to be taken up based on these Plans. NMCG in collaboration with various partners has already prepared 3 Urban River Management Plan (URMP), 4 District Ganga Plans (DGP), and 1 River Basin Management Plan which can serve as a guide for development of further plans:

3. Also, NMCG partnering with other agencies is in the process of preparing more numbers of URMPs, DGPs, RBMPs, etc. with a view to taking up corrective/restoration measures in holistic manner. To accelerate this process and extend technical know-how, a draft framework for preparation of DGP has been brought out by the NMCG in July, 2022. Once DGPs are ready, developing short-term as well as long-term strategies to tackle pollution issues depending upon their priorities and availability of fund under various schemes would next step forward.
4. NMCG feels that till DGPs are ready for individual districts, a consolidated report by SGC in line with Para 2 above, along with its recommendation (s)/priorities assist all stakeholders to plan and pursue range of activities which are in sync with each other.
5. Additionally, Vide Notification on 10.01.2024, an amendment through the insertion of proviso in Para 6 (1) & 6 (2) has been effected by NMCG. The amendment allows the release of treated effluents conforming to stipulated standards into the waterbodies after exploring and exhausting possibilities of reuse. Thus, the main emphasis is placed on promoting and exploring the reuse of treated effluents, first. A copy of the amendment is attached for ready reference.



राष्ट्रीय स्वच्छ गंगा मिशन  
 प्रथम तल, मेजा भवन बंदी नेशनल स्टेडियम, इन्दिया गेट, नई दिल्ली - 110002  
 NATIONAL MISSION FOR CLEAN GANGA  
 1st Floor, Meja Bhawan Bandi National Stadium, India Gate, New Delhi - 110002  
 Ph. : 011-23049038 (Ext. 3434) 188208 | E-mail: nmcgproject@nic.gov.in



# 34588

In view of position explained above, it is requested that the concerned officials/SPMG/SMCG may be accordingly sensitized and directed to take necessary actions on Para 4 & 5 above urgently. A consolidated report by the SGC, preferably in a month time will help NMCG review the same, and in turn, tailor its planning and activities in terms of the Ganga Authority Notification.

With regards,

Yours sincerely,

(Brijendra Swaroop)

Shri H. K. Dwivedi, IAS (1988)  
Chief Secretary -cum-Chairman SGC, State  
Government of West Bengal  
Nabanna (13th Floor)  
325, Sarat Chatterjee Road,  
Shibpur, Howrah-711102  
West Bengal

  
**भारत का राजपत्र**  
**The Gazette of India**

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CG-DL-E-10012024-251243

असाधारण  
EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (ii)  
PART II—Section 3—Sub-section (ii)

प्राधिकार से प्रकाशित  
PUBLISHED BY AUTHORITY

सं. 130]

नई दिल्ली, बुधवार, जनवरी 10, 2024/पौष 20, 1945

No. 130]

NEW DELHI, WEDNESDAY, JANUARY 10, 2024/PAUSHA 20, 1945

जल शक्ति मंत्रालय

(जल संसाधन, नदी विकास और गंगा संरक्षण विभाग)

(राष्ट्रीय स्वच्छ गंगा मिशन)

आदेश

नई दिल्ली, 10 जनवरी, 2024

का.अ. 137(अ).—केंद्र सरकार पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 3 की उप-धाराओं (2) और (3) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए एतद्वारा गंगा नदी (संरक्षण, सुरक्षा और प्रबंधन) प्राधिकरण आदेश, 2016 को संशोधित करने के लिए निम्नलिखित आदेश देती है:-

1. (1) इस आदेश को गंगा नदी (संरक्षण, सुरक्षा और प्रबंधन) प्राधिकरण (संशोधन) आदेश, 2024 कहा जाएगा।  
(2) यह आधिकारिक राजपत्र में प्रकाशन की तारीख से लागू होगा।
2. गंगा नदी (संरक्षण, सुरक्षा और प्रबंधन) आदेश, 2016 के अनुच्छेद 6 में,-  
1. उप-अनुच्छेद (1) में, नियम के बाद, निम्नलिखित नियम डाला जाएगा, अर्थात्:

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 200/2014

IA No. 340/2022, MA No. 872/2018,  
MA No. 875/2014 & MA No. 480/2018)

M C Mehta

Applicant

Versus

Union of India & Ors.

Respondent(s)

Date of hearing: 21.02.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE SUDHIR AGARWAL, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER  
HON'BLE DR. AFROZ AHMAD, EXPERT MEMBER**

Applicant: Ms. Katyayni, Adv.

Respondent: Ms. Madhumita Bhattacharjee, Adv. for the State of West Bengal  
Mr. Gigi. C. George, Adv. for NMCG  
Mr. Raj Kumar, Adv. for CPCB (Through VC)

**ORDER**

1. The issue involved in this original application relates to prevention, control and abatement of pollution of River Ganga and the Tribunal is taking up this issue District-wise and State-wise covering the States and Districts from where River Ganga or its tributaries are flowing.
2. Today the matter has been taken up concerning the above issue in respect of **State of West Bengal**.
3. The reports by District Magistrates of North 24 Parganas, Murshidabad, Nadia, Malda, Hooghly, Purba Burdhaman, Howrah, Purba Medinipur and South 24 Parganas have been filed.
4. On perusal of these reports, we in general find that no adequate facilities for treatment of sewage generated per day have been set up and that even the timeline for achieving the target of 100% treatment of

MLD. Even the extent of capacity utilization has not been disclosed. In respect of South 24 Parganas, the quantum of sewage generation per day is 79.53 MLD but the treatment capacity is disclosed to be 11.33 MLD and the extent of capacity utilization 3.65 MLD.

8. As per the report of District Magistrate, South 24 Parganas, there are two STPs existing, one at Budge Budge having capacity of 9.3 MLD and another at Diamond Harbour with the capacity of 2.03 MLD. One STP is under construction at Maheshtala with a capacity of 35 MLD. Thus, the condition which has been reflected in these reports is far from satisfactory and shows that 258.67 MLD of untreated sewage is directly flowing in River Ganga in the State of West Bengal.

9. Learned Counsel appearing for the State of West Bengal has submitted that quarterly reports are submitted by each of the districts to the National Mission for Clean Ganga (NMCG). Therefore, NMCG is also required to disclose as to what action has been taken by NMCG on receiving such unsatisfactory reports.

10. Having regard to nature of reports which have been submitted before us, we now require the District Magistrates (Chairmen of District Ganga Committees) of each of nine districts from where main River Ganga is flowing in West Bengal to file their affidavits disclosing the timeline for achieving the target of 100% treatment of sewage generated per day and also the phase manner in which the target will be achieved. In the affidavits, the District Magistrates will also disclose the manner and extent of utilization of funds received from NMCG and utilization of the amount credited in ring-fenced account. The District Magistrates will also disclose the steps which have been taken for demarcation of floodplain zones of River Ganga within their districts. The requisite

information in respect of all the districts under the heads and sub-heads already disclosed by the Tribunal in the order dated 24.11.2023 be filed.

11. We also find that the entire stretch of river Ganga in West Bengal contains high fecal coliforms making the water unfit for bathing and thereby not meeting primary water quality criteria.

12. The NMCG is directed to carry out the performance audit of each of the district concerning the generation and treatment of waste and extent of pollution being caused by said district to River Ganga from various sources.

13. We do not find any progress in reduction of discharge of pollutants to River Ganga in any of the districts. Therefore, if in the next report, sufficient progress is not shown then the Tribunal may not have any option but to impose Environmental Compensation (EC).

14. Let the fresh reports by the concerned Districts Magistrates as also by NMCG be filed within eight weeks.

15. List on 02.05.2024.

Prakash Shrivastava, CP

Sudhir Agarwal, JM

Dr. A. Senthil Vel, EM

Dr. Afroz Ahmad, EM

February 21, 2024  
Original Application No. 200/2014  
DV